

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/385/CHE/2021 IN TCP/205/IB/2017
NAME OF PETITIONER : Chennai Chengulpet Tannery and Footwear
General Workers Union & 4 Others
NAME OF RESPONDENT : Kavitha Surana (Liquidator)
M/s Forward Shoes India Pvt Ltd
SECTION : Sec 60(5) of IBC 2016

ORDER

The Applicant is represented by Ms. Deepika Murali, Advocate through video conferencing platform.

List this matter on **27.08.2021** for further hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)